

**Defective Case Register from 2025-07-31 to 2025-07-31**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/23209/2025	BIJAY KUMAR BEHERA	2025-07-31	14-NOT PROPERLY INDEXED.
2	D-CONTC/30506/2025	ADV.	2025-07-31	i) Wp(c) no.23946/2023 not mentioned in Reference Certificate.ii) Occupation of the deponent not mentioned in the Affidavit.iii) Page nos. 30 and 31 not neat and legible.
3	D-BLAPL/23196/2025	RUPESH KUMAR MOHANTY	2025-07-31	1. In V. Nama address of the petitioner in respect of District mentioned is not tally with cause title
4	D-BLAPL/23215/2025	ASISH KUMAR RAY	2025-07-31	1. Code number mentioned in A. Slip and Petition not correct. 2. Age of the Petitioner left blank in Vakalatanama. 3. A. Fee of Rs.11.55 not paid on Annexure 2.
5	D-CRLA/23077/2025	BISWAJIT RANJAN TRIPATHY	2025-07-31	1-Annexure-1 not marked at page no.12, 2-The name of lower court of in different S.T,No. as per judgement not mentioned in entire brief, 3-Trial court case no. not furnished in being aggrieved para, 4-Para no.is left blank in declaration of affidavit in I.As.
6	D-CRLMC/23214/2025	ASISH KUMAR RAY	2025-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent not furnished in the affidavit.2.As per record, Annexure-3 not properly page marked in Index.
7	D-BLAPL/23114/2025	ANIRUDHA DAS	2025-07-31	Certified copy/free copy of rejection order not filed.
8	D-BLAPL/23191/2025	PRASANTA KUMAR ROUTRAY	2025-07-31	i)Paragraph sl. no. 6repeated in the petition.ii) Paragraph sl. no. not correct in the declaration of the Affidavit.
9	D-CRLMC/23220/2025	BIJAY JENA	2025-07-31	.Subject Code Not Furnished .
10	D-ABLAPL/23136/2025	BIBHU PRASAD DAS	2025-07-31	1. Page No. 9 is not legible properly.
11	D-RPFAM/30741/2025	HEMANTA KUMAR RATSINGH	2025-07-31	1.Period of Delay 1330 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 3. good ground not furnished
12	D-RPFAM/30646/2025	ROHIT RANJAN RAY	2025-07-31	date of judgement not correctly furnished in being aggrieved as well as index and booklet
13	D-CMP/30447/2025	KSHIROD KUMAR ROUT	2025-07-31	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
14	D-FAO/30678/2025	SUKANTA KUMAR MISHRA	2025-07-31	Code not indicated in appeal indicated in form
15	D-BLAPL/23172/2025	SOUBHAGYA SWAIN	2025-07-31	i)Page no. 10 omit in the petition. 2..Subject Code Not Furnished . 3..Name Of The Filing Advocate Not In Capital Letters In The appeal
16	D-CMP/30472/2025	DAYANIDHI MOHANTY	2025-07-31	3-AUTHENTICATION FEE IS DEFICIENT.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  D.A.Fee of Rs.13/- Not Paid
17	D-CRLMC/23164/2025	BIJAYA KUMAR RAGADA	2025-07-31	Name of the petitioner no.2 in cause title and V.nama not tally with FIR. and OR.DTD.5-12-2024 of annex.2.1
18	D-CRLMC/23036/2025	SARATHI JYOTI	2025-07-31	.Subject Code Not Furnished .
19	D-CMP/30478/2025	AJIT KUMAR TRIPATHY	2025-07-31	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
20	D-BLAPL/23216/2025	DEEPAK RANJAN PARIDA	2025-07-31	1. Synopsis and Date Chart not properly marked and page marked in the Index. 2. Synopsis and Date Chart not page marked. 3. Title of Petitioner No.3 in Cause Title not tally with the Signature in the Vakalatanama.
21	D-WP(C)/30601/2025	SATYA NARAYAN MISHRA	2025-07-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
22	D-ABLAPL/23185/2025	PANCHANAN PANIGRAHI	2025-07-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Age and address of the Petitioner mentioned in declaration part of the Affidavit is not Tally with cause title.
23	D-BLAPL/23178/2025	NIRANJAN BEHERA	2025-07-31	i)The Correct nomenclature should be CRLA.
24	D-CONTR/23127/2025	TIRTH KUMAR SAHU	2025-07-31	PAGE NO. 36 MAY BE UNDERLINED FREE
25	D-BLAPL/23146/2025	SUSHANTA KUMAR JOSHI	2025-07-31	i)Date of Rejection order mentioned in Synopsis ,Paragraph no. 1 and 5 of the petition not correct.ii) Paragraph no. of the petition not correct in the petition and Declaration of the Affidavit.iii) C. Fee of Rs. 12/,L.A.A.W.F. of Rs.10/, A. W. F . of Rs. 15/, A. C. W. F . of Rs. 2/ not paid in Vakalatnama. iv).Name Of The Filing Advocate Not In Capital Letters In The Petition
26	D-WP(C)/30603/2025	JAJATI KISHORE MOHANTY	2025-07-31	Copy of order dtd. 21-1-2025 in annex.9 of para. 11 of petition not tally with index.
27	D-CRLMC/23103/2025	MD.G.MADANI	2025-07-31	Annexure-3 not mentioned in the book mark.
28	D-WP(C)/30604/2025	BINAYA KUMAR MOHANTY	2025-07-31	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  page nos 14 17 18 and 22 are not neat.
29	D-CRLMC/23139/2025	JUGALA KISHORE PANDA	2025-07-31	Page marking not correctly mentioned in the book mark and Index.Honble court not tally with cause title and c.copy of order.P.S number not tally with cause title and c.copy of order and I.A of the Petitioner.
30	D-ABLAPL/23120/2025	AKSHAYA KUMAR NAYAK	2025-07-31	i) Sl. No. 5 of the Affidavit not correct.

31	D-ABLAPL/23179/2025	RAJESH RANJAN SAHOO	2025-07-31	1. In paragraph -4 of the application G.R case no not furnished.
32	D-BLAPL/23102/2025	KISHORE KUMAR MISHRA	2025-07-31	1. Sur name of the father of the petitioner as mentioned in the cause title is not tally with Rejection order. 2. Pending before the court as mentioned in the Cause title not tally with Rejection order. 3, S. T case as mentioned in the Rejection order not furnished in Cause title of the application. 4. In V. nama Surname of the petitioner and his father wrongly furnished.5.Subject Code Not Furnished .
33	D-WP(C)/30609/2025	BIJAYA KUMAR BEHERA 1	2025-07-31	Page no.21 not neat.
34	D-ABLAPL/23148/2025	SUSHANTA KUMAR JOSHI	2025-07-31	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1.Synopsis and Date Chart not paginated.
35	D-WP(C)/30605/2025	SANGRAM JENA	2025-07-31	PAGE NOS. 28 29 54 57 61 and 62 ARE NOT NEAT
36	D-WP(C)/30413/2025	SAPAN KUMAR PAL	2025-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D-CONTC/30627/2025	ADV.	2025-07-31	17-REFERENCE CERTIFICATE NOT FURNISHED.
38	D-WP(C)/30157/2025	MANORANJAN PADHY	2025-07-31	further SR after filling certified copy of Annex-1
39	D-BLAPL/23166/2025	PADMA CHARAN PATTANAIK	2025-07-31	.Subject Code incorrectly Mentioned
40	D-BLAPL/23013/2025	BICHITRA NARAYANA SATAPATHY	2025-07-31	1. Advocate may be asked to confirm whether the case is C.T or G.R. Accordingly mention memo may be filled.
41	D-CMAPL/30742/2025	PRAFULLA KUMAR SAHU	2025-07-31	1.AU fee Rs 2.25/- to be paid. 2. Code Not furnished 3.Age of the petitioner does not tally with affidavit. as well as I.A. 4. CMA wrongly mention in prayer
42	D-CONTC/30623/2025	ADV.	2025-07-31	REFERENCE CERTIFICATE NOT FURNISHED
43	D-WP(C)/30650/2025	PRAKASH KUMAR MISHRA	2025-07-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 35 40 42 and 42,not neat.
44	D-WP(C)/30599/2025	ANIRUDHA DAS	2025-07-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Rs.50/- to be paid on V.nama
45	D-BLAPL/23112/2025	BYOMAKESH TRIPATHY	2025-07-31	14-NOT PROPERLY INDEXED. 1. Pagination not correctly indicated
46	D-ABLAPL/23206/2025	KARUNAKAR DAS	2025-07-31	Annexure1 page 10 and Annexure 2 page 15 not legible.

47	D-WP(C)/30616/2025	AKSHAYA KUMAR SAHOO	2025-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and Date chart not alphabetic paginated in Index.2. Paragraph no. not furnished on declaration in the petition and I.A
48	D-CMAPL/30748/2025	PRAFULLA KUMAR SAHU	2025-07-31	1.AU fee Rs 2.25/- to be paid 2.Code Not indicated 3. Reference certificate not furnished. 4. CMA wrongly mention in prayer. 5. para no. not correctly furnished. in I.A.
49	D-WP(C)/30686/2025	TUSHAR KANTI SATAPATHY	2025-07-31	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat.
50	D-CONTC/30626/2025	ADV.	2025-07-31	REFERENCE CERTIFICATE NOT FURNISHED
51	D-ABLAPL/23186/2025	BIDYALOK MOHAPATRA	2025-07-31	Para 2 missing in the Petition.
52	D-CRLMC/22974/2025	BHABANI SHANKAR DASPARIDA	2025-07-31	14-NOT PROPERLY INDEXED. Index not properly marked as per the file.
53	D-BLAPL/23124/2025	SURESH KUMAR JENA	2025-07-31	1. In List of dates and Events Rejection date wrongly mentioned.
54	D-WP(C)/30625/2025	GOURAV KUMAR ROY CHOUDHURY	2025-07-31	1. Age and name of Father/Husband of the petitioner no.1 not furnished in the cause title.
55	D-BLAPL/23125/2025	ARIJEET MISHRA	2025-07-31	Annexure-1 is not legible.
56	D-BLAPL/23130/2025	BIKASH CHANDRA PARIJA	2025-07-31	3-AUTHENTICATION FEE IS DEFICIENT.
57	D-CMAPL/30745/2025	PRAFULLA KUMAR SAHU	2025-07-31	1.AU fee Rs 4.50/- to be paid 2.Code Not indicated. 3.CMA wrongly mention in prayer
58	D-WP(C)/30634/2025	BIBHUTI BHUSAN PANDA	2025-07-31	1. Annexure-2 described a twice in the petition.
59	D-CRLREV/23118/2025	LAXMIDHAR DASH	2025-07-31	1.paragraphs not correctly mentioned in declaration.2. Good ground certificate not furnished.
60	D-CRLA/23143/2025	RABI NARAYAN MOHANTY	2025-07-31	Name of informant be deleted from para No.02 There after put of for S.R.
61	D-CONTC/30570/2025	AMIT KUMAR NATH	2025-07-31	SERIAL NO. ANNEXURE NO.PAGINATION OF INDEX NOT MADE CORRECTLY. PUT UP AFTER REMOVAL OF DEFECT WITH CORRECT BOOK MARK .CAUSE TITLE OF W.P.C(OAC) NO.2825/2012 BE ALSO FILED
62	D-WP(C)/30640/2025	BIMBISAR DASH	2025-07-31	1. Page nos.23 and 24 not neat and legible.2. Date of order dated 18.09.20215 under Annexure-3 to be correct in Book mark.
63	D-CRLREV/23026/2025	SIDHANT KUMAR JENA	2025-07-31	Authentication fee Rs 4.50p not paid in C.copy Annexure 4 2.Good ground certificate not furnished.
64	D-WP(C)/30614/2025	MANOJ KUMAR MOHANTY	2025-07-31	1. Date of Letter dated.18.07.2025 under Annexure-5 does not tally with index and para-7

				of the petition.2. Page no.13 not neat and legible
65	D- CONTC/30617/2025	ADV.	2025-07- 31	SYNOPSIS AND DATE CHART NOT FILED 2. REFERENCE CERTIFICATE NOT FURNISHED
66	D- CRLREV/23063/2025	PRAVASH CHANDRA JENA	2025-07- 31	1.Paragraphs not correctly mentioned in declaration of I.A. no 686/2025.
67	D-CMP/30421/2025	BIKRAM CHANDRA GHADEI	2025-07- 31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.  The name of Civil Court mentioned in Page No- 1 of the petition be corrected.
68	D-WP(C)/30566/2025	MANORANJAN PADHY	2025-07- 31	Paragraph not correctly mentioned in the affidavit
69	D- CONTC/30628/2025	ADV.	2025-07- 31	17-REFERENCE CERTIFICATE NOT FURNISHED.
70	D- CRLREV/23046/2025	KUMAR PRAJWAL	2025-07- 31	1. Being aggrieved not mentioned in petition. 2. Good ground certificate not furnished .3Pages 43 44 74 143 147 not legible.
71	D-CMP/30335/2025	BYOMOKESH SAHOO	2025-07- 31	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
72	D-WP(C)/30549/2025	AMIT PRASAD BOSE	2025-07- 31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D- CONTC/30524/2025	ADV.	2025-07- 31	AFTER PAGE NO.20 PAGINATION NOT MADE PROPERLY. PUT AFTER REMOVAL OF DEFECT
74	D- CRLMC/22928/2025	BRAJA KISHOR PANDA	2025-07- 31	1. PS case number not correctly furnished in synopsis.
75	D- ABLAPL/23083/2025	SURESH KUMAR PANDA	2025-07- 31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Date not mentioned in the v.nama.
76	D- CRLREV/23099/2025	BIJAYA KUMAR BEHERA 1	2025-07- 31	Put up SR after filing of C. copy of Annexure 6 .
77	D-WP(C)/30140/2025	SANJIB KHANDAYAT RAY	2025-07- 31	1. Date of order not correctly furnished Sl. no.13 in Index.
78	D- ABLAPL/23192/2025	BIJAY JENA	2025-07- 31	1. In Affidavit, Declaration of paragraphs not proper. 2. Annexue 2 page 20 not marked.
79	D- ABLAPL/23165/2025	ASUTOSH MOHANTY	2025-07- 31	i)Father Guardian of the petitioner not mentioned in the vakalatnama.
80	D-CRLA/22964/2025	SUBODH KUMAR MOHANTY	2025-07- 31	Trial Court Case No. not correctly furnished furnished in petition.
81	D- RPFAM/30706/2025	ASHOK DAS	2025-07- 31	Period of Delay 49 days
82	D- ABLAPL/23203/2025	SATYABRATA DASH	2025-07- 31	Bail Application and Annexure 1 not page marked in the Index.
83	D-CRLA/21181/2025	AMLAN SHAKTI PAUL	2025-07- 31	This may be registered as BLAPL.

84	D-ABLAPL/23195/2025	SAROJ KUMAR DASH	2025-07-31	Name of victim has been mentioned in Date Chart and Petition Para1. The same should be redacted.
85	D-CRLMC/22988/2025	DEEPAK RANJAN PARIDA	2025-07-31	1. Age of the petitioner in cause title not tally with affidavit.
86	D-RPFAM/30735/2025	NIRMAL RANJAN ROUSTRAY	2025-07-31	good ground not furnished
87	D-CONTC/30396/2025	ADV.	2025-07-31	1.Copy Of Order Dt 01.10.2024 Not Filed Put Up For Further S.R. After filing of copy of order Dt. 01.10.2024.
88	D-CRLMC/23070/2025	CHITTA RANJAN SAHU	2025-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 in the affidavit not correctly mentioned.Petitioner no 2 and 3 not tally with cause title, c.copy of order and F.I.R copy.Age of the petitioner not tally with c.copy of order.
89	D-CONTC/30548/2025	SIVA SANKAR CHAINI	2025-07-31	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-WA/30530/2025	SAROJ KUMAR JEE,A.G.A	2025-07-31	Para no. not correctly furnished in I.A. no. 3370/2025
91	D-WA/30450/2025	SAROJ KUMAR JEE,A.G.A	2025-07-31	i)Letter dtd. wrongly furnished in para no. 15 under Anx-6 and date chart at serial no 8. ii) Para no not correctly furnished in declaration under I.A.
92	D-CMAPL/30747/2025	PRAFULLA KUMAR SAHU	2025-07-31	1.AU fee Rs 2.25/- to be paid. 2. Code Not indicated. i) Reference certificate not furnished.ii) Para no. not correctly furnished.
93	D-WP(C)/26400/2025	BIBHUTI KESHARI BISWAL	2025-07-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 and 16.Date not mentioned in the v.nama.
94	D-WP(C)/30550/2025	DEBRAT SETHY	2025-07-31	Paragraph not correctly mentioned in the affidavit.
95	D-CRLA/5567/2025	ANANTA CHARAN BISOI	2025-07-31	1. Code Wrongly indicated 1-Annexures.1 2 and 4 not attested,2-Spl.G.R.Case No. not fully furnished in entire brief, 3-Para nos.wrongly furnished in declaration of affidavit in I.A.
96	D-WA/30125/2025	PRASANNA KUMAR MISHRA	2025-07-31	i) wp(c) no. wrongly furnished in synopsis. ii) Address to the Honble court not furnished. iii) page NO. 59 not legible.iv)Para no not correctly furnished in I.A
97	D-WP(C)/30557/2025	LALITENDU BHUYAN	2025-07-31	Page 35 not neat
98	D-WA/30314/2025	NILAMADHAB SARKAR	2025-07-31	AU fee Rs 2.25/- to be paid i) Status of the parties not furnished. ii) Para no. not correctly furnished in prayer of appeal memo and I.A.
99	D-WP(C)/30784/2025	AKHAND	2025-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Date of reply of PIO dated 16.06.2025 under Annexure-3 does not tally with index and para-4

				of the petition.2.Age of the deponent on affidavit does not tally with cause title
100	D-WP(C)/30448/2025	PRABODHA CHANDRA NAYAK	2025-07-31	Page 53 58 72 to 77 not neat.
101	D-CMAPL/30733/2025	ADV	2025-07-31	1.Au fee Rs 6.75/- payable, Rs-5/- paid, Rs-1.75/- to be paid
102	D-WP(C)/30787/2025	UMESH CHANDRA PATNAIK	2025-07-31	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the petitioner not furnished in the cause title
103	D-BLAPL/23177/2025	RAJIB LOCHAN PATTNAIK	2025-07-31	1. Certified copy /Free copy of the Rejection order not filled.
104	D-CMAPL/18403/2025	AUROBINDA SAHOO	2025-07-31	1.AU fee Rs 2.25/- to be paid. i) synopsis and date chart not filed. ii) c. copy of order not page mark as well as Index.
105	D-CMP/30539/2025	AKSHAYA KUMAR SAHOO	2025-07-31	Petitioners No-2 to 4 substituted vide averment made at Page No-2 but date of order not mentioned in the Petition
106	D-WP(C)/30780/2025	PITAMBAR PANDA	2025-07-31	1. Paragraph no. not correctly furnished in the petition.2. Age of the opp.party no.3 not furnished in the cause title.
107	D-WA/30321/2025	NILAMADHAB SARKAR	2025-07-31	AU fee Rs 2.25/- to be paid. i) Status of the parties not furnished.ii) para no.not correctly furnished in prayer of appeal memo and I.A.
108	D-WP(C)/30555/2025	LALITENDU BHUYAN	2025-07-31	Page 35 not partial neat
109	D-WP(C)/30561/2025	AMIYA KUMAR CHHATOI	2025-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit.Serial no-4 in the affidavit not correctly mentioned.Page 30 not neat.Date not mentioned in the v.nama
110	D-CMP/30522/2025	DHANANJAYA MUND	2025-07-31	3-AUTHENTICATION FEE IS DEFICIENT. A. Fee of Rs.02/- not Paid.
111	D-BLAPL/23183/2025	MOHAN BAG	2025-07-31	i) BLAPL No. 4524/2025 is the first BLAPL application not mentioned in Reference Certificate.ii) H.C.B.A.M.W.S. of Rs. 50/ not paid.
112	D-WP(C)/30681/2025	SHILPI SIDDHANT MOHAPATRA	2025-07-31	In Declaration para No.not furnished.
113	D-MACA/30457/2025	JAGABANDHU SAHU	2025-07-31	further SR after filling of c copy
114	D-CRLMC/23135/2025	PABITRA KUMAR NAYAK	2025-07-31	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page no. 14 filed twice.IA affidavit filed wrongly .

115	D-CRLMC/23188/2025	PABITRA KUMAR NAYAK	2025-07-31	14-NOT PROPERLY INDEXED. Synopsis and date chart not furnished in index.C.copy of annexure -3 not filed.
116	D-MACA/30240/2025	SOMNATH ROY	2025-07-31	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 92 days
117	D-WP(C)/30554/2025	LALITENDU BHUYAN	2025-07-31	1.Annexure 6 not mentioned in petition
118	D-MACA/30267/2025	KAPILA CHARAN NAYAK	2025-07-31	1. Court Fee Rs.1563/ payable not paid
119	D-MSA/30702/2025	SOUMYA MISHRA	2025-07-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 1.Appellants No-1 to 11 are strangers.2.Respondents No-13 to 28 not made Parties in the Trial Court.
120	D-CRLMP/23089/2025	SUDHIR RANJAN MOHAPATRA	2025-07-31	.Petition not correctly addressed to Honorable Court
121	D-WP(C)/30695/2025	SATYABRATA SENAPATI	2025-07-31	1. Date of advertisement not tally para-3 as per index.
122	D-MACA/30527/2025	RIMJHIMBALA PATI	2025-07-31	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 265 days
123	D-WP(C)/30699/2025	MONALISHA SAHOO	2025-07-31	1. Deponent and Adv. not signature an affidavit as well as declaration.2.Nomenclature not correctly furnished.3 Ground not furnished in petition.
124	D-FAO/30607/2025	SOUMYA MISHRA	2025-07-31	1. Period of Delay 85 days
125	D-WP(C)/30612/2025	SUBASH CHANDRA MOHANTY, Sr.S.C	2025-07-31	.Subject Code Not Furnished .
126	D-CRLREV/23075/2025	BISWAJIT RANJAN TRIPATHY	2025-07-31	1.Good ground certificate not furnished
127	D-ABLAPL/23213/2025	RAJJEET ROY	2025-07-31	Annexure 2 page 15 not legible. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
128	D-WP(C)/30533/2025	SUBRAT MISRA	2025-07-31	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.5/- not paid in cause title.2.Father name of the petitioners not furnished in the cause title.3. Payment receipts dated 28-7-25 mentioned in the Index (Anx-7) and para-9 body of the petition does not tally with the under Anx-7.
129	D-ABLAPL/23207/2025	LALATENDU SAMANTARAY	2025-07-31	Annexure 2 page 13 not legible.

130	D- CONTC/30631/2025	ADV.	2025-07-31	17-REFERENCE CERTIFICATE NOT FURNISHED.
131	D-MATA/30630/2025	BALARAM NAYAK	2025-07-31	date of judgement not correctly furnished at in the matter of case no not correct in index as well as booklet in annex-1
132	D- CRLMC/23194/2025	SARADA PRASAD DASH	2025-07-31	1. Date of order dated 03.10.2024 under Annexure-2 does not tally with para-7 of the petition.
133	D-WP(C)/30732/2025		2025-07-31	Annexure-21 and 22 not reflected in petition.
134	D- CRLMC/23212/2025	TUKUNA KUMAR MISHRA	2025-07-31	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Age of the opp.party no.2 not furnished in the cause title.2. One Kamiliya Mandal executed in V.nama.and not the petitioner in this case.3.Para-1 not mentioned in the I.A.
135	D- ABLAPL/23257/2025	BISWARANJAN DALAI	2025-07-31	1. Addressing to the Court is not correct. 2. The name of the petitioner not correctly mentioned in Affidavit.
136	D-WP(C)/30567/2025	DR. BINODA KUMAR MISHRA	2025-07-31	Page no. 30 not neat.
137	D-WP(C)/30540/2025	DR. BINODA KUMAR MISHRA	2025-07-31	Page no. 30 not neat.
138	D-WP(C)/30740/2025	ANANTA NARAYAN PATTANAYAK	2025-07-31	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-WP(C)/30512/2025	DR. BINODA KUMAR MISHRA	2025-07-31	Page no. 31 not neat.
140	D- CRLMP/23087/2025	SURESH KUMAR PANDA	2025-07-31	.Petition not correctly addressed to Honorable Court
141	D-WP(C)/30494/2025	DR. BINODA KUMAR MISHRA	2025-07-31	Page no. 30 not neat
142	D- CRLMC/23221/2025	BIJAY JENA	2025-07-31	.Subject Code Not Furnished .

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 31-07-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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